

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. Nos. 379 & 380 of 2013**

**in**

**DFR No. 1559 of 2013**

**Dated 5<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Doddanavar Global Energy Pvt. Ltd. ....Appellant(s)**

**Versus**

**Bangalore Electricity Supply Co. Ltd.**  
**& Ors.**

**.....Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.

Mr. B. Subrahmanya Prasad

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.1 & R.2

Mr. Anand K. Ganesan for R.3

**ORDER**

Ms. Swapna Seshadri, the learned counsel undertakes to file Vakalatnama on behalf of Respondent Nos. 1 to 3 by tomorrow and seeks some time to get instructions in the matter.

Post the matter on **09.01.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

